

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW-90-2020
IN
LD-VC-CW-69-2020

Director of Tourism Petitioner
Versus
The Indian Hotels Company Ltd. &
Another Respondents

Mr. Devidas Pangam, Advocate General with Ms. Maria Correia, Additional Government Advocate for the Petitioner.

Mr. I. Agha, Advocate for the Respondents.

Coram:- M.S. SONAK &
M.S. JAWALKAR, JJ.

Date:- 11th August, 2020

P.C.:

At the request of Mr. Agha, the learned Counsel for the respondents, stand over to 14.08.2020.

M.S. JAWALKAR, J.

M.S. SONAK, J.

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